

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**88/241-242/ND/2018**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2020**

**NAME OF THE COMPANY: Mr. Rahul Gupta V/s. Padam Promoters Pvt.  
Ltd.**

**SECTION: 241-242**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

---

**Present for the Petitioner:**

**Mr. R.K. Gupta, Ms. Swaralipi Deb Ray,  
Mr. Sanat Garg, Advocates**

**Present for the Respondent:**

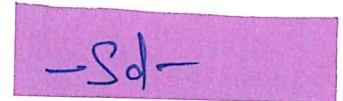
**s. Pooja M Saigal, Mr. P. Nagesh, Mr.  
Akshay Gupta, Mr. Amit Kumar Yadav,  
Advocates**

**ORDER**

Renotify this case along with connected matters for arguments on 25<sup>th</sup> March,  
2020.



**L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**